

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal Nos.211-212/2020

M/S UNITED SPIRITS LTD.

Appellant(s)

VERSUS

MANAGING DIRECTOR PAKSHIMANCHAL VIDYUT VITRAN
NIGAM LTD. & ANR.

Respondent(s)

(IA No. 28619/2021 - EARLY HEARING APPLICATION)

Date : 05-08-2022 This appln. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE KRISHNA MURARI
HON'BLE MS. JUSTICE HIMA KOHLI

For Appellant(s)

Mr. Rakesh Khanna, Sr. Adv.
Mr. Niraj Gupta, AOR
Mrs. Anshu Gupta, Adv.

For Respondent(s)

Mr. Pradeep Misra, AOR
Mr Daleep Dhyani, Adv.
Mr. Suraj Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Having heard learned Senior counsel appearing for the appellant, learned counsel appearing for the respondents and on carefully perusing the material available on record, we find no merit in the interlocutory application filed by the respondents seeking early hearing of the civil appeals.

2. The Interlocutory Application is, accordingly, dismissed.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)